



2026:AHC:20296-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2019 of 1987

Vidhya Sagar

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Harish Chandra Singh, Sapan Kumar Singh, Y.S. Rathore
Counsel for Respondent(s)	:	A.G.A.

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

As prayed, the case is passed over today.

List peremptorily on 9.2.2026.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 29, 2026
Kumar Manish